

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII 06/2005/ 13430/ A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mridul Kumar Kalita,
District & Sessions Judge,
Jorhat.

Dated Guwahati the th 20 December, 2022.

Sub: **Casual leave.**

Ref:- Your letter, dtd 19.12.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted one and a half days **casual leave on 19.12.2022(full day) and 20.12.2022(half day) with station leave permission from 18.12.2022 till the afternoon of 20.12.2022.** The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC. VII 06/2005/13431/A, dated , 20-12-2022

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Handwritten Signature]